



*The Gauhati High Court, At Guwahati*

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL  
PRADESH ]

**NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 28-03-2024  
(THURSDAY):-

1. THE SINGLE BENCH OF HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA WILL NOT SIT.
2. THE MATTERS LISTED BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA (EXCEPT ITEM NO. 4 WHICH IS DEFERRED AND NOTIFIED LATER ON) WILL BE TAKEN UP BY THE SINGLE BENCH OF HON'BLE MR. JUSTICE KAUSHIK GOSWAMI. FURTHER, URGENT MATTER, IF ANY, PERTAINING TO THE SINGLE BENCH OF HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA, MENTION MAY BE MADE BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE KAUSHIK GOSWAMI.
3. THE MATTERS LISTED BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE KAUSHIK GOSWAMI ARE DEFERRED (EXCEPT ITEM NO. 13, 20 AND 21) AND WILL BE NOTIFIED LATER ON. FURTHER, URGENT MATTER, IF ANY, PERTAINING TO THE SINGLE BENCH OF HON'BLE MR. JUSTICE KAUSHIK GOSWAMI, MENTION MAY BE MADE BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE SUMAN SHYAM.

BY ORDER

Dated, Guwahati, the 27<sup>TH</sup> March, 2024